

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-1925
ANSWERED ON- 08/08/2024

**SETTING UP OF AN EXTRA STREAM FOR HEAVY WATER PRODUCING
UNIT AT HAJIRA**

1925. DR. AJEET MADHAVRAO GOPCHADE

Will the PRIME MINISTER be pleased to state:-

- (a) the actions taken by the Department of Atomic Energy (DAE) to set up an extra stream for the Heavy Water Producing Unit at Hajira in Gujarat, considering that all the necessary infrastructure is already in place for the purpose; and
- (b) in what manner the DAE has collaborated with all relevant stakeholders to ensure the security of the Heavy Water Producing Unit in Hajira, Gujarat?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) Heavy Water Plant (HWP), Hazira, is under the control of Heavy Water Board (HWB), a constituent Unit of the Department. A committee has been constituted to carryout Techno-economic feasibility study for capacity augmentation of HWP, Hazira, located in the premises of Krishak Bharati Cooperative Limited (KRIBHCO). The committee has visited the Hazira facility for detail review of augmentation requirement with Krishak Bharati Cooperative Limited (KRIBHCO) authorities.
- (b) The security arrangement of HWP, Hazira is taken care by M/s. KRIBHCO. and State Reserve Police Force Personnel.
